

STATEMENT

Name of State/Union Territories which have not issued Notifications banning sale of non-iodised salt

1. Assam
2. Kerala
3. Karnataka
4. Orissa
5. Rajasthan
6. Tamil Nadu
7. Tripura
8. Goa
9. Pondicherry
10. Dadra & Nagar Haveli
11. Lakshadweep
12. Delhi
13. Andaman & Nicobar Islands

Doubling of Kayankulam-Trivandrum Route

5003. SHRI THAMPAN THOMAS:
PROF. P.J. KURIEN:

Will the Minister of RAILWAYS be pleased to state:

(a) whether the work relating to doubling of track between Kayankulam and Trivandrum has been started;

(b) the allocation made for this work during 1988-89; and

(c) when is it scheduled to be completed?

THE MINISTER OF STATE OF THE

MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) No, Sir.

(b) and (c). Do not arise.

Crash Landing of IC 495 at Baroda

5004. SHRI G.S. BASAVARAJU:
SHRIMATI BASAVARAJES-
WARI:

Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

(a) whether an Indian Airlines plane crash landed at Baroda during July, 1988;

(b) if so, the details thereof;

(c) whether this is the fourth time that such an accident has occurred during July; and

(d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND TOURISM (SHRI SHIVRAJ V. PATIL): (a) and (b). Indian Airlines B-737 aircraft VT-EFK operating flight IC-495 of 19.7.88 hit a bull on the runway at Baroda during its landing roll.

(c) No, sir.

(d) Does not arise.

National Capital Region Plan

5005. SHRI T. BALA GOUD:
SHRI H.N. NANJE GOWDA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the recent policy being followed for developing the National Capital Region;

(b) the targets fixed for creating infrastructure for the National Capital Region; and